CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00059/2020 IN ORIGINAL APPLICATION NO.170/01824/2018

DATED THIS THE 03rd DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J) HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

Mustaq Ahmed S/o Mohamed Dastagir Aged about 61 years Rtd.Sr.Technician (Mechanical) S.W.Railway Yeshwanthpur R/o # 16, 1st Main Road Sutha Ramaiah Layout B.K.Nagaar Yeshwanthpur Bangalore-560 022.

...Petitioner

(By Advocate Shri K.Hanifa)

Vs.

- A.K.Singh
 General Manager
 Union of India
 South Western Railway
 Hubli-580 020.
- Asif Hafeez
 Senior Divisional Personnel Officer
 South Western Railway
 Bangalore-560 023.

...Respondents

(By Advocate Shri N.Amaresh)

ORDER (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

On 23.10.2020 when the matter was taken up for hearing, Shri N.Amaresh,

learned counsel representing the respondents, had made a statement that the

order dated 04.07.2019 passed by this Tribunal in OA.No.1824/2018 has already

been complied with. However, the matter was adjourned to 03.11.2020 enabling

Shri K.Hanifa, learned counsel representing the petitioner to verify the said fact

as stated by Shri N.Amaresh.

2. Shri Hanifa has verified the aforestated fact and he states that nothing

survives in the present Contempt Petition.

3. In view of the above, the Contempt Petition is disposed of having been

rendered infructuous.

4. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

/ps/